

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O. A. Nos. 2034/93, 2233/93, 11/94, 60/94
280/94 and 447/94

Tuesday this the 5th day of April, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

O. A. 2034/93

1. Bindu Radhakrishnan, Casual LD Clerk
Passport Office, Kozhikode.

2. Beena N. K. -do-

3. Anitha Kumari MK -do-

4. Ramadasan T. k. -do-

5. Venugopal -do-

6. Ajaykumar NK -do-

7. Reeja V -do-

8. Reena -do-

9. Bindu M -do-

10. Pankaja O. K. -do-

11. Baby Shylaja -do-

12. Syamala E -do-

13. Aji Rani -do-

14. Geetha N -do-

15. Sheeba K -do-

16. Sobhana V. -do-

17. Junni Susan -do-

--Applicants

BY Advocate Mr. M. R. Rajendran Nair.

Vs.

1. The Passport Officer Kozhikode

2. Union of India, represented by
Secretary to Government of India,
Ministry of External Affairs,
New Delhi.

.... Respondents

(By Advocate Mr. Mathew G. Vadakkel, AGGSC)

O.A. 2233/93

1. Radhakrishnan E.K.
Eranjidikuzhiyil,
Kunnamangalam PO, Kozhikode.
2. Babu K, Kaniathpoyilil
Nenminda PO, Kozhikode.
3. Krishnandan K.P.
Kudalpurakkal, PO Mannur
Kozhikode-673 328. ... Applicants

(By Advocate Mr. M. R. Rajendran Nair)

Vs.

1. The Passport Officer,
Kozhikode.
2. Union of India, represented by
Secretary to Government,
Ministry of External Affairs,
New Delhi. ... Respondents

(By Advocate Mr. C. Kochunni Nair, SCGSC)

O.A. 11/1994

1. Udayaraj Janardhanan,
29/1872, Pipe Line,
PO. Kuthiravattom, Kozhikode.
2. Sheeja T, Edakkad PO
West Hill, Kozhikode.
3. Leena K, Koduvally Vayal
B.G. Road, PO. West Hill
Kozhikode.
4. Rajesh C,
Edacheri Meethal House,
Chevarambalam PO, Kozhikode.
5. Anil Kumar K,
Kariyeri House, Mokavoor,
Eranhikkal PO, Kozhikode.
6. Girish Kumar A,
Kolangara Parambu, Maathara,
Guruvayurappan College PO
Kozhikode.
7. Radhakrishnan C. K.
Chettiyarukandy, PO Kolathur,
Kozhikode.
8. T.R. Joby,
Macheri House, Maduravanam Road,
Civil Station PO, Kozhikode.
9. Manohran M, Edavalakandy House
PO. Mayanad, Kozhikode.
10. Jayaprakasan TP
Munderi House, Nellicode PO
Kozhikode.

contd....

11. Geeja K.C.
Parambath House, Near 4th Railway
Gate, Kozhikode.
12. Smt. Sathi A, Sathi Vihar
Nadakkavu Cross Road,
Kozhikode.
13. Smt. Bindu K.P.
Shanthi, Near Muthappan Kavu,
Kozhikode.
14. Kum. Sheela K,
Manassery Paramba,
PO. Govindapuram, Kozhikode.
15. Kum Vijay V
Ambazhapurath House,
PO. Mankavu, Kozhikode.Applicants

(By Advocate Mr. M.R. Rajendran Nair)

Vs.

1. The Passport Officer, Kozhikode
2. Union of India, represented by
Secretary to Government,
Ministry of External Affairs,
New Delhi.Respondents

(By Advocate Mr. K. Karthikeya Panicker, ACGSC)

O.A. 60/94

1. P.P. Premarajan,
Parambath House, PO Makkada,
Kozhikode Dist.
2. R.M. Sreedharan
Puthiyedath Parambath House
Pathiripatta PO
Via. Kakkattil,
Vadakara.Applicants

(By Advocate Mr. P.V. Narayanan Nambiar)

Vs.

1. The Passport Officer, Kozhikode.
2. Union of India, represented by
Secretary to Government,
Ministry of External Affairs,
New Delhi.

(By Advocate Mr. C. Kochunni Nair, SCGSC)

O.A. 280/94

1. Usha Kumari K.T.
Chuttadi House,
PO. Irivallur, Kozhikode.
2. Lalitha T.
Govinda Nivas,
Kizhakkumuri PO, Kakkodi
Kozhikode.
3. Ajil Das N Nariyate House
Olavanna PO, Kozhikode.
4. Beena P, Paloli House
PO. Kannadipoyil
Balusseri Via.
Kozhikode.
5. M. Sunil Kumar,
Maroli House,
Morikkara PO, Kakkodi
Kozhikode.
6. V. Ajish Baby,
Ajay Nivas,
Near Gandhi Ashramam
PO. Malaparamba
Kozhikode.
7. C.P. Manoharan,
Chonam Peedikayil House,
Edakkulam, Koyilandy.
8. P.K. Babu, Panikkomkandy House
Edakkulam, Koyilandy.
9. P. Mohanan, Shobha Nivas,
Ramanattukara, Kozhikode.
10. C.P. Rema, Chevveriparayil House
PO. Kannadipoyil,
Balusseri, Kozhikode.
11. P. Mini, Puthancheri House
BC Road, Cheruvannur,
PO. Feroke, Kozhikode.Applicants

(By Advocate Mr. Shafik M.A)

Vs.

1. The Passport Officer, Kozhikode.
2. Union of India, represented by
the Ministry of External Affairs,
New Delhi.Respondents

(By Advocate Mr. C. Kochunni Nair, SCGSC)

O.A.447/94

1. Anoop Babu K
Sangeeth, 2/599, Theyyampady
Poyil Nilam, Eranhipalam,
Calicut.
2. Mridula P,
Poolakkottummal House,
Karuviassery PO,
Calicut.
3. Anitha C.
Chembil House, Karaparamba PO
Calicut-10.
4. Santhoshkumar P
Pandiadath House,
Kizhakkummuri PO
Kakkodi Via. Kozhikode.
5. Nisha Devi A.
Alenchery House,
Florian Road,
Civil Station PO, Calicut.Applicants

(By Advocate Mr. M. R. Rajendra Nair)

Vs.

1. The Passport Officer Kozhikode.
2. Union of India represented by
the Secretary to Government,
Ministry of External Affairs,
New Delhi.Respondents

(By Advocate Mr. Mathew J Nedumpara, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants herein are casual employees working in the Passport Office, Kozhikode. They challenge an order dated 6.12.93 terminating their services.

2. After the matter was heard at some length, counsel appearing on both sides came out with an agreed formula. In view of that, we consider it

unnecessary to go into the merits or express any opinion on the merits. We record the agreed formula.

It is agreed that:

- (a) The work requirements of the Kozhikode, Cochin and Trivandrum Passport Offices under the Union of India will be assessed by the department and they will engage casual employees to the extent necessary.
- (b) A common Seniority List of casual employees working at Calicut, Cochin and Trivandrum Passport Offices will be prepared, ranking them in the order of their length of service/number of days of service put in by them as on 6.12.93 (which is the date of the impugned order). Casual employees will be engaged from this list and they will be engaged on the basis of the priority of their ranking in the list.
- (c) Though the Passport Office/Offices of Cochin and Trivandrum are not parties before us, counsel for Union of India representing these offices submits that Union of India is agreeable to maintain a common Seniority List and make appointments from this List, which will be prepared on the basis of the length of service/number of days put in by the casual employees as on 6.12.93, as already noticed.
- (d) Casual employees working in the same category will be paid the same daily rate of wages (example, all Clerks will get the same wages, and all Peons will get same wages).

3. We record the submissions and direct the parties to abide by the agreement. We make it clear once again that we have not expressed any opinion on the merits.

4. Applications are disposed of as aforesaid. Parties will suffer their costs.

Dated 5th April, 1994.

P.V. VENKATAKRISHNAN
ADM INISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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